

[Shrimati Sushila Rohatgi]

sub-section (3) of section 15 of the Government Savings Bank Act, 1973. [Placed in Library. See No. LT-11043/76.]

(2) A copy each of the following Notifications (Hindi and English versions) under section 25 of the Additional Emoluments (Compulsory Deposit) Act, 1974:—

(i) The Additional Emoluments Compulsory Deposit (Government Employees) (Amendment) Scheme, 1976, published in Notification No. G.S.R. 430(E) in Gazette of India dated the 1st July, 1976.

(ii) The Additional Emoluments Compulsory Deposit (Local Authority Employees) (Amendment) Scheme, 1976, published in Notification No. G.S.R. 431(E) in Gazette of India dated the 1st July, 1976

(iii) The Additional Emoluments Compulsory Deposit (Employees other than employees of Government and Local Authorities) (Amendment) Scheme, 1976, published in Notification No. G.S.R. 432(E) in Gazette of India dated the 1st July, 1976. [Placed in Library. See No LT-11044/76]

(3) A copy of the First Annual Report (Hindi and English versions) under Rule 6 of the General Insurance Business (Nationalisation) Rules, 1973 on the working and affairs of the General Insurance Corporation of India for the year ended 31st December, 1973 [Placed in Library See No LT-11045/76]

COTTON TEXTILES (CONTROL) 2ND AMNDT ORDER, 1976 AND REVTFW AND ANNUAL REPORT OF TAMIL NADU HANDICRAFTS DEVELOPMENT CORPORATION LTD, MADRAS FOR THE YEAR ENDED 31-3-1974

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): I beg to lay on the Table —

(1) A copy of the Cotton Textiles (Control) Second Amendment Order, 1976, (Hindi and English versions) published in Notification No. S.O. 457(E) in Gazette of India dated the 22nd July, 1976, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-11046/76.]

(2) A copy each of the following papers under sub-section (3) of section 619A of the Companies Act, 1956 read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu:

(i) Review by the Government of Tamil Nadu on the working of the Tamil Nadu Handicrafts Development Corporation Limited, Madras, for the year ended 31st March, 1974.

(ii) Annual Report of the Tamil Nadu Handicrafts Development Corporation Limited, Madras, for the year ended 31st March, 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-11047/76]

12 02 hrs

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K RAGHU RAMAIAH) With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 16th August, 1976, will consist of:—

(1) Consideration of any part discussed item of Government Business carried over from today's Order Paper.

(2) Consideration and passing of:

(a) The Territorial Waters, Continental Shelf, Exclusive Economic